

**Annexure - 1**

Name of Corporate debtor		SRI VENKAT RAM SPINNERS PRIVATE LIMITED				Date of Commencement of Liquidation:				24.01.2023		List of Stakeholders as on		10.04.2023			
List of secured financial creditors																	
Amount in Rs																	
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted										Amount of Claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff				
1	State Bank of India - SAM branch	14	3.03.2023	773799965	731860756	Financial Creditor	731860756	Yes	Details of Security Interest Land - Wind Mill--Second Charge Vacant Land - 3.20 Acres --Second Charge Yarn Godown - Land - 7.65 Acres-First Charge Canteen - Land 15.61 Cents-Second Charge Cotton Godown - Land 3.21 Acres-Second Charge Yarn Godown - Building--First Charge Factory Land-Second Charge Factory Building other than S.No.7-Second Charge Plant & Machinery--First Charge * RSB Draw Frame LRSB 851 *Speed Frame LF 1400A *Testing Equipments * Manual Cone Winding Plant & Machinery other than S.No.9-Second Charge Current Assets-First Charge		72.104900%	Nil	Nil	4,19,39,209	Nil	a. The interest entries are not updated in the books of accounts and hence there is difference between the book balance & claim amount. b. Interest charged after the date of liquidation commencement is rejected and the balance claim is admitted c. The claim is partly admitted for Rs. 73,18,60,756/- Total Claim admitted for Rs.73,18,60,756/-	
2	Bank of Baroda	17	4.03.2023	202112467	202234573	Financial Creditor	202234573	Yes	Land - Wind Mill--First Charge Vacant Land - 3.20 Acres --First Charge Yarn Godown - Land - 7.65 Acres- Second Charge Canteen - Land 15.61 Cents-First Charge Cotton Godown - Land 3.21 Acres-First Charge Yarn Godown - Building--Second Charge Factory Land-First Charge Factory Building other than S.No.7-First Charge Plant & Machinery--Second Charge * RSB Draw Frame LRSB 851 *Speed Frame LF 1400A *Testing Equipments * Manual Cone Winding Plant & Machinery other than S.No.9-First Charge Current Assets-First Charge		19.82119%	Nil	Nil	0	Nil	a. The interest entries are not updated in the books of accounts and hence there is difference between the book balance & claim amount. b. The actual interest charged by the bankers upto the date of the liquidation commencement are verified and found that Rs. 9,63,623/- was to be set off against CIRP expenses but it was considered as repayment of loan. c. We have considered that amount as payment of CIRP expenses as result we have reduced CIRP expenses due and made simultaneously change in interest calculation. Total Claim admitted for Rs.20,22,34,572.6/-	
3	Total			97,59,12,431.57	93,40,95,328.56								4,19,39,209				